

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1183**  
TO BE ANSWERED ON 01.08.2024

**Environmental effects of the Upper Siang Hydropower Project**

1183. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government acknowledges the environmental impact of the Upper Siang Hydropower Project in Arunachal Pradesh;
- (b) whether the project would lead to the submerging of the ancestral lands of the Adi community;
- (c) if so, the measures taken to prevent the same; and
- (d) the details of measures taken to address the loss of land of over one lakh Adi tribe population and displacement of families in the village?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) The Ministry of Environment, Forest and Climate Change (MoEF and CC) considers hydroelectric projects for the grant of Environmental Clearance (EC) in accordance with the provisions of the EIA Notification, 2006, and its subsequent amendments. This process mandates the preparation of an Environmental Impact Assessment (EIA) report based on the Terms of Reference (ToR) issued on a case-by-case basis, the development of Environmental Management Plans (EMPs) and detailing mitigation measures considering environmental and social impacts like area of submergence, affected population and their rehabilitation resettlement etc. associated with the proposed project. The EIA and EMP is appraised by the Expert Appraisal Committee (EAC) comprising domain area experts, which recommends the project for grant of EC subject to compliance of General and Specific environmental safeguard conditions.

The Ministry granted Terms of Reference (ToR) for conducting Environmental Impact Assessment (EIA) for proposed construction of Siang Upper HEP Stage-II (3750 MW) Project in Upper Siang District of Arunachal Pradesh vide letter dated 22<sup>nd</sup> October, 2014 with a validity period of three years from the date of issuance for the submission of the EIA/EMP report along with public consultation. This ToR lapsed after the completion of the three-year period on 21<sup>st</sup> October, 2017. Till date, the Ministry has not received any proposal for grant of fresh TOR for the EIA for the Upper Siang Project in Arunachal Pradesh.

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